

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-793

ANSWERED ON- 07/02/2025

SANCTIONS ON RUSSIAN OIL PRODUCERS

793 SHRI DHAIRYASHEEL SAMBHAJIRAO MANE

SHRI CHAVAN RAVINDRA VASANTRAO

SHRI SUDHEER GUPTA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

(a) whether the current United States (US) sanctions on Russian oil producers, service providers and oil carrying vessels is likely to have adverse impact on Indian oil entities and if so, the details thereof;

(b) whether the Government has held any talk with US authorities to clarify on issues having impact on Indian entities;

(c) if so, the details thereof and the response of US authorities thereto; and

(d) whether the Government proposes to divert its oil purchase and reduce oil import and dependency from Russia considering the recent US sanctions on Russian oil entities and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to d) The Government of India is taking steps to sensitize all the relevant agencies regarding the applicable provisions of the U.S. sanctions of 10th January 2025 that could impact Indian oil traders, oil field service providers, and insurance companies. The Government's decision on oil purchases is based on diverse factors, keeping in mind India's interests and national priorities. Government remains engaged with the U.S. Government on this matter.
